

IN THE INCOME TAX APPELLATE TRIBUNAL, RAJKOT BENCH, RAJKOT
BEFORE DR. ARJUN LAL SAINI, ACCOUNTANT MEMBER

AND

SHRI DINESH MOHAN SINHA, JUDICIAL MEMBER

आयकर अपील सं./ITA Nos. 381/RJT/2025

(Assessment Year: 2021-22)

(Hybrid Hearing)

Balmukund Charitable Trust, 322, A2, Type Mithapur, Jamnagar-361345	Vs.	Centralized Processing Centre Income Tax Department
स्थायीलेखासं./जीआइआरसं./PAN/GIR No.: AABTB2143E		
(अपीलार्थी/Appellant)		(प्रत्यर्थी/Respondent)

निर्धारितकीओरसे/Assessee by

: Shri Sagar Shah, Ld. AR

राजस्वकीओरसे/Revenue by

: Shri Abhimanyu Singh Yadav, Sr. DR

सुनवाईकीतारीख/ Date of Hearing

: 28/08/2025

घोषणाकीतारीख/Date of Pronouncement

: 29/08/2025

आदेश/ORDER

Per, Dr. A. L. Saini, AM:

Captioned appeal filed by the Assessee for A.Y. 2021-22, is directed against the order passed by the Learned Commissioner of Income Tax (Appeals)/Addl/JCIT (A)-2 Delhi, (in short 'the Ld. CIT(A)'), dated 25.03.2025 under section 250 of the Income Tax Act, 1961 (in short, 'the Act').

2. Before us, the learned Counsel, Shri Sagar Shah, on behalf of the assessee, during the course of hearing, submitted that assessee did not wish

to press this appeal, to which, the learned Departmental Representative did not raise any objection. Consequently, we treat this appeal as withdrawn.

3. In the result, assessee's appeal is treated as dismissed.

Order pronounced in the open court on 29-08-2025

Sd/-
(DINESH MOHAN SINHA)
JUDICIAL MEMBER

Sd/-
(A. L. SAINI)
ACCOUNTANT MEMBER

Rajkot

True Copy

Dated: 29/08/2025

आदेश की प्रतिलिपि अग्रेषित / Copy of Order Forwarded to:-

1. Assessee
2. Revenue
3. Concerned CIT
4. CIT (A)
5. DR, ITAT, Rajkot
6. Guard file.

By order/आदेश से,

Assistant Registrar
ITAT, Rajkot